

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4685  
ANSWERED ON:18.12.2009  
ICDSs  
Devappa Anna Shri Shetti Raju Alias

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): whether State Governments have made provisions in their budget for implementation of Centrally sponsored `Integrated Child Development Services (ICDSs)` Scheme; and
- (b): if so, whether all State Governments have made provisions in this regard; and
- (c): if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) and (c): To utilise the grants released by the Government of India under `Integrated Child Development Services (ICDS)` Scheme, all the State Governments are to make budget provision for the Scheme. Provisions are made by the States for operating and establishment cost (ICDS General) and for supplementary nutrition according to the sharing pattern. The sharing pattern in force from 2009-10 is as under:

States/UTs ICDS (General) Supplementary nutrition Construction

NER 90:10 90:10 100%

Non-NER 90:10 50:50

North-Eastern Region